

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A No. 2223/2014

With

M.A No. 2475/2019

This the 13th day of November, 2019

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Sh. Prem Prakash Shukla, Age – 46 yrs.,
S/o. Sh. Paras Nath,
Passenger Guard, Northern Railway,
Railway Station Ghaziabad.
R/o. 21/75, Kalyan Puri, N. Delhi.

...Applicant

(None)

Versus

Union of India : Through

1. General Manager,
Northern Railway,
Baroda House, New Delhi.

2. Divisional Railway Manager,
Northern Railway,
State Entry Road, New Delhi.

3. Divisional Personnel Officer,
Delhi Division,
Northern Railway,
State Entry Road, New Delhi.

...Respondents

(None)

ORDER (ORAL)

Hon'ble Mr. Pradeep Kumar, Member (A) :

It is seen that counsel for applicant had prayed for time on 09.08.2019, 19.09.2019, 07.10.2019 and

15.10.2019. It was posted for 13.11.2019 as a last chance. Even on date, there was no representation by the applicant. It appears that the applicant has lost interest in pursuing the O.A.

2. The O.A is dismissed in default on the part of the applicant.

(Pradeep Kumar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

/Mbt/